

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/731(KB)2018
IA(I.B.C)/629(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS GENA PHARMACEUTICALS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr.P.P.Bishwal, Adv.] For the Liquidator

Ms.Ankita Upadhyay, Adv.] For Respondent in IA 629/2021

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **21/08/2024**.

Satyajit Roy
(Court Officer)